

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3018  
ANSWERED ON:18.08.2004  
PROTECTION OF SMALL SCALE INDUSTRIES  
Khan Shri Sunil

**Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:**

- (a): whether the Government proposes to protect small scale industries;
- (b): if so, the steps taken by the Government with regard to imposition of excise duty upon some of goods which will affect the small scale sector;
- (c): whether there is any proposal to set up single window system to gear up the small scale industries; and
- (d): if so, the details thereof?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES ( SHRI MAHABIR PRASAD )

(a): Yes, Sir.

(b): The Small Scale Industrial (SSI) units have been exempted from payment of excise duty upto first clearances of Rs.1 crore, provided they do not avail the credit of duty paid on the inputs. In case, SSI units avail such credit they have to pay excise duty at concessional; rate of 60% of normal duty on their first clearances of Rs. 1 crore.

(c)&(d): To enable the SSI borrowers to get both term loan and working capital through a Single Window, all the Public Sector banks have enhanced the Composite loan limit from Rs. 25 lakh to Rs. 50 lakh. Many State Governments also have a Single Window System for expediting the process of clearance and approvals from various Departments/Boards/Corporations in implementation of projects.